NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S. Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. GAYATHRI

petitioner

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FOR- C. PRASANNA VENKEEBU

2. S. MUKUMDAN representing C.D. M. herkan, Advante

For Respondent

J. Marina

ORDER

Representing counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today as he is held up at Delhi. He further stated that this matter and a connected matter, TCP/14/2016 are likely to be settled between the parties and prayed for time to make submissions. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc